

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

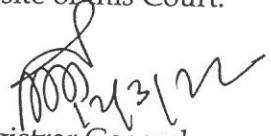
THE 12th March, 2022

No. 40/A: Hon'ble the Chief Justice has been pleased to transfer and appoint/post Mr. Nikesh Kumar Sinha, Principal District & Sessions Judge, Ramgarh as Registrar Administration, High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 914 / Apptt. _ dated Ranchi the 12th March, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION


THE 12th March, 2022

No. 41/A: Hon'ble the Chief Justice has been pleased to transfer and appoint/post Mr. Sanjeev Jha, District & Additional Sessions Judge, Deoghar as Joint Registrar (Establishment), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,
Sd/-(**Mohammad Shakir**)
Registrar General

Memo. No. 916 / Apptt. _ dated Ranchi the 12th March, 2022

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Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 12th March, 2022

No. 42/A: Hon'ble the Chief Justice has been pleased to appoint/post Mr. Kaushal Kishor Jha No. 2, Joint Registrar (Establishment), High Court of Jharkhand, Ranchi, as Registrar (Establishment), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,
Sd/-(**Mohammad Shakir**)
Registrar General

Memo. No. 918 / Apptt. _ dated Ranchi the 12th March, 2022

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Registrar General